

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)****CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 09<sup>th</sup> February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON****HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal  
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan  
EXPERT MEMBER****HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT No. 1</b>			
<b>FOR DIRECTIONS</b>			
1.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. For Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Vivek Kumar Tandon, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R - 3 Mr. Narender Pal Singh, Adv. for R - 4 Mr. Gaurav Bhatia, Addl. AG for R- 6 & 7 Ms. Pinky Anand, Sr. Adv. along with Mr. Balendu Shekhar, Adv. for R – 8 & 12 Mr. Tarun Johri, Adv. for R – 10 Mr. P.L. Gautam, Adv. for R - 11 Mr. Surya Kant, Adv. for NDMC Mr. Ankur Gupta, Adv. for DMRC Mr. Narender Hooda, Sr. Adv. along with Mr. Vineet Malik, Adv. for State of Haryana
<b>FOR ADMISSION</b>			
2.	R.A No. 02/2015 in Appeal No. 106/2013 (M.A No. 93/2015)	Mrs. Libertina Fernandes Vs Goa Coastal Zone Management Authority & Anr.	Mr. Debesh Panda, Adv. for Applicant
3.	M.A No. 92/2015, M.A No. 94/2015 to M.A No. 96/2015 in Original Application No. 73/2014	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	
4.	Appeal No. 05/2015	Waheed Tanners & Ors. Vs Uttar Pradesh P.C.B	Mr. Abhinav Anand, Adv. for Appellant
5.	M.A No. 90/2015 in Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Ms. Ruchir Batra, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. N.P. Singh, Adv. for R – 4 Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Ms. Savitri Pandey, Adv. for State of U.P Ms. Puja Kalra, Adv.

**FOR HEARING**

6.	Original Application No. 36/2012 (M.A No. 1073/2013)	Rajiv Narayan & Anr.  Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Mishra, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Anshuman Sinha, Adv. for R – 4 Ms. Sushma Singh, Adv. for R – 5 Mr. Dinesh K. Malhotra, Adv. Mr. B.V. Niren, Adv.
7.	Appeal No. 61/2013 (M.A No. 896/2014)	Aman Sethi  Vs State of Rajasthan & Ors.	Mr. Gaurav Sarin, Adv. for Appellant  Mr. Ankit Shah, Adv. for R – 1 to 5 Mr. Ritwick Dutta, Adv. for R – 6 Ms. Panchajanya Batra Singh, Adv. for R- 7
8.	Original Application No. 270/2013	K.C. Bhargava & Ors.  Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. for R - 2 Mr. Vivek Kr. Tandon, Adv. for R – 3 Ms. Sakshi Popli, Adv. for R – 4 Ms. Anindita Barman, Adv. for R - 5 Mr. Sanjiv K. Jha, Adv. for R - 6
9.	M.A No. 83/2015 in Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta  Vs Union of India & Ors.	
10.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
11.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	
12.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
13.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	
14.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
15.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
16.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
17.	Original Application No. 337/2014	Krishan Kant Singh  V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	

18.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill-Saini Mawana Road Merrut	
19.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill-Saini Mawana Road Merrut	
20.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
<b>CASES OF COURT NO. 2</b>			
<b>FOR HEARING</b>			
21.	Original Application No.111/2014 & M.A.No.322/2014	Environics Trust Vs. Union of India & Ors	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant.  Mr. Vikash Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3. Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4. Mr. Guntur Prabhakar & Guntur P. Kumar , Advs. For R-5. Mr. Shibashish Misra, Adv. For R-6. Ms. Alpana Poddar, Adv. For R-7. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9. Mr. B.V.Niren & T.K.Barman, Advs. For R-10. Mrs. C.K. Sucharita, Adv. For R-11.
22.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors	-----DO-----
23.	Original Application No. 142/2014	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person.  Mr. A.K.Prassad & B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4.

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**CAUSE LIST OF COURT OF REGISTRAR GENERAL**  
**COURT NO. 3**  
**FARIDKOT HOUSE**

**Date: 09<sup>th</sup> February, 2015**  
**TIME: 11.30 A.M.**

**HON'BLE MR SANJAY KUMAR**  
**REGISTRAR GENERAL**

S.No	Case No.	Parties	Counsel For Parties
<b>AFTER NOTICE</b>			
1.	Original Application No. 515/2014	Jai Kumar  Vs Union of India & Ors.	Mr. Jai Kumar, in person  Mr. Vikas Malhotra, Adv. for R - 1
2.	Original Application No. 30/2015	Jai Hind  Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Dinesh Jindal, law officer, DPCC
3.	Appeal No. 83/2014 (M.A No. 777/2014 & M.A No. 778/2014)	Hira Singh Markam  Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant  Mr. Vikas Malhotra, Adv. for R - 1
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 514/2014	Arvind Kumar Shukla  Vs Ghaziabad Dev. Authority & Ors.	Mr. M.M. Saquidali, Adv. for Applicant  Mr. Raman Yadav, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 4 & 5 Mr. Pradeep Mishra, Adv. for R - 3

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